

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2653
ANSWERED ON:25.11.2010
AIR ACCIDENTS DUE TO BIRD HITS
M.Thambidurai Dr.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the aircraft accidents due to bird-hits are increasing in the country every year;
- (b) if so, the details thereof;
- (c) whether any Committee was set up by the Government which went into the aspect, and whether it had made any recommendations; and
- (d) if so, the details thereof, alongwith the time by which these are likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- No accidents due to bird - hits has occurred. However, some incidents of bird - hit have been noted. 295 and 292 bird hit cases were reported in the year 2008 and 2009 respectively.

(c) and (d):- A high power National Bird Control Committee (NBCC) has been set up by Government to monitor and adopt policy decisions for bird strikes prevention. The Committee has made several recommendations for prevention of bird strikes, such as proper data maintenance, strict enforcement of existing regulations, active involvement of State Governments, cracking down on illegal abattoirs with the assistance of civic authorities, identification of critical airports etc. Implementation of the recommendations of NBCC is a dynamic process and need based action is taken by all concerned.